

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No: 3377**  
TO BE ANSWERED ON: 05.08.2022

**ANTI HUMAN TRAFFICKING UNITS**

3377. SHRI VINCENT H. PALA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of functional Anti Human Trafficking Units (AHTUs) for women across the country, State/UT-wise;
- (b) whether the Government has allocated financial resources for capacity building of such AHTUs; and
- (c) if so, the details thereof and if not, reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The National Crime Records Bureau (NCRB) compiles and publishes information on crimes including human trafficking in its publication "Crime in India" which is available till the year 2020 on the website of NCRB <https://ncrb.gov.in>. The Government has provided financial assistance of over Rs. 125 crore to all States/ UTs for setting up/ strengthening of Anti Human Trafficking Units (AHTUs) in all districts of the country, out of which approximately Rs 100 crore has been released in the financial year 2019-20 and 2020-21 alone under Nirbhaya Fund for this purpose. As per latest information, a total of 696 Anti Human Trafficking Units (AHTUs) have been established in various States and Union Territories (UTs). State/ UT-wise details of AHTUs established are attached at **Annexure**. Ministry of Home Affairs (MHA) has also issued an Advisory to all States and UTs on 06.07.2020, inter-alia, advising them to set up new AHTUs immediately and upgrade the infrastructure of existing AHTUs with the financial assistance provided to them and make the AHTUs functional on urgent basis.

Capacity building of the officers of the AHTUs is an ongoing and continuous process. MHA has been providing financial assistance to States and UTs for holding 'Judicial Colloquiums' and 'State Level Conferences' on periodic basis for sensitizing judicial and police officials and to make available to them updated information on latest provisions of law relating to trafficking. The Bureau of Police Research and Development (BPR&D) under MHA has been organizing training programmes on anti human trafficking through various training institutes in the country.

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## Annexure

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (C) OF LOK SABHA UN-STARRED QUESTION NO.3377 TO BE ANSWERED ON 05.08.2022 REGARDING “ANTI HUMAN TRAFFICKING UNITS”

### States / UT-wise total number of Anti-Human Trafficking Units (AHTUs) during 2020

S. No.	State/ UT	No. of AHT Units
1.	Andhra Pradesh	3
2.	Arunachal Pradesh	8
3.	Assam	37
4.	Bihar	44
5.	Chhattisgarh	8
6.	Goa	2
7.	Gujarat	40
8.	Haryana	7
9.	Himachal Pradesh	4
10.	Jharkhand	24
11.	Karnataka	30
12.	Kerala	19
13.	Madhya Pradesh	51
14.	Maharashtra	36
15.	Manipur	5
16.	Meghalaya	11
17.	Mizoram	4
18.	Nagaland	12
19.	Odisha	36
20.	Punjab	27
21.	Rajasthan	43
22.	Sikkim	5
23.	Tamil Nadu	43
24.	Telangana	30
25.	Tripura	2
26.	Uttar Pradesh	75
27.	Uttarakhand	13
28.	West Bengal	38
	<b>TOTAL STATE (S)</b>	<b>657</b>
29.	Andaman & Nicobar Islands	1
30.	Chandigarh	1
31.	Dadra & Nagar Haveli and Daman & Diu	3
32.	Delhi	17
33.	Jammu & Kashmir	13
34.	Ladakh	2
35.	Lakshadweep	1
36.	Puducherry	1
	<b>TOTAL UT (S)</b>	<b>39</b>
	<b>TOTAL (ALL INDIA)</b>	<b>696</b>